

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 219 OF 2024

IN THE MATTER OF

NIRAJ KUMAR & ANR. APPLICANTS

VERSUS

DHIRAJ KUMAR & OTHERS RESPONDENTS

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF PETITIONER

NO. 1

MOST RESPECTFULLY SHOWETH:

I, Niraj Kumar, S/o. Late Dinkar Prasad Yadav, Aged 34 Years, R/o Village+Post- Lagar, P.S.- Parbatta, District- Khagaria, State- Bihar, do hereby solemnly declare and affirm as under:

1. That I am Petitioner No. 1 in the above original application. I am fully acquainted with the facts and circumstances of the case.

*Presented by
(Adv. Dharmajay Kumar)*

Niraj Kumar

2. That I have read out the contents of the Supplementary Affidavit and have fully understood its contents. I say that the facts stated therein are true and best of my knowledge.
3. That, in compliance of the order dated 07.11.2024 of the Hon'ble Tribunal, wherein I was directed to file the English translated copy of the document at Page 42 of the Original Application which was in Hindi Vernacular as the Hon'ble Expert Member sitting at Chennai Bench would not be able to understand the language mentioned at Page 42 of the Original Application.
4. That, Rule 33 of the National Green Tribunal (Practices & Procedure) Rules 2011 provides in clear and candid terms that the language of the Tribunal shall be English. Hence, the translated copy of the document at Page 42 of the Original Application is enclosed herewith.

Presented by
(Adv. Dharmraj Kumar)

Niraj Kumar

AFFIDAVIT

I, **Niraj Kumar**, S/o. **Late Dinkar Prasad Yadav**, Aged **34 Years**, R/o **Village+Post- Lagar, P.S.- Parbatta, District- Khagaria, State- Bihar**, do hereby solemnly declare and affirm as under:

- 1) That I have filed the application Under Section 18(1) read with Sections 14, 15 of National Green Tribunal Act 2010.
- 2) That the contents of the translated copy are true to my personal knowledge, information and belief. I have not suppressed any material fact.

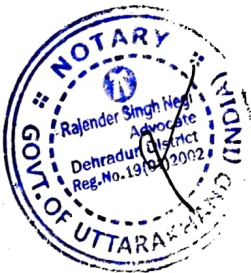
VERIFICATION

I, the above-named deponent do hereby verify and declare that the contents of the affidavit are true & correct to the best of my knowledge & belief. No part of it is false and nothing material has been concealed therein.

Verified at Dehradun this 06th day of December 2024.

Date : 06/12/2024

Place : Dehradun



[Handwritten Signature]

Signature of Advocate

[Handwritten Signature]
Niraj Kumar

Signature of Applicant

(This affidavit is sworn before me by

Shri.....*[Handwritten Name]*.....

who is identified by Shri *[Handwritten Name]*

at Dehradun on 06/12/2024

[Handwritten Signature]
(Rajender Singh Negi)
Advocate & Notary, Dehradun



Anan Translations

Eradicating the language barriers

(ISO 9001:2015 CERTIFIED)

Registration No.: 251

Serial No. 1639

Book No. 1

Deed No. 1627

35

<p>TN:- 1664</p>	<p>INDIA NON JUDICIAL</p> <p>[Emblem of India]</p> <p>Rs. 1000</p> <p>ONE THOUSAND RUPEES</p> <p>INDIA</p>
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BIHAR

K 935923

Vijay Kumar Sipahi

Serial No. 1639

Deed No. 1627

[Emblem of India]

Government of Bihar

District Registry Office, Khagaria

TN 003188

Summary of Endorsements

[Thumb Impression]

This document was presented by **Shairun Khatoon** for registration on dated **15/03/2013**. (Not Readable) In this [illegible] Stamp fees and Rs. 13954 registration fees other fees were paid. Document was found acceptable. [Not readable]. The execution of this document was accepted in my presence and names, photo, thumb impression and signature is taken below. Today it is registered and kept in total 7 page as document number **1627** in volume number **20** of book number 1 from number **489** to **495**.

Dinesh Chand Prasad Sinha
Registration Officer

Date **15/03/2013**

Token No. 1064/2013

Name of Seller : [illegible] Shairun Khatoon Husband Muslim Miya resident of Kulhariya Police station Parbatta District Khagaria and Raushan Aara Husband Md. Kalam Uddin Resident of Didhaun Police station Beldore district Khagaria and Julekha Khatoon Husband Rauf Resident Chaudhali Police Station Beldore district Khagaria and Sulena Khatoon Husband Ilam Ali Resident of Gandhasun Police Station Beldore district Khagaria and Noosi Khatoon Husband Qayum Resident of Rasonk Police Station Morkahi district Khagaria and Bibi Bulbul Khatoon Husband Md. Adnan Resident of Puraini District and Police Station Madhepura. Indian Farmer/Rural

[Signed]



[Stamp]

District Sub Registrar,
[Emblem of India]
Khagaria

Shairun Khatoon wrote the document (or deed) and received the full amount of money. After reading the document, she heard it and understood its contents and Mirunnya Kumar Yadav [illegible] Mirunnya Kumar Yadav Mokran created the sign. On 15.03.2013



For ANAN TRANSLATIONS

Prop./Auth. Sign.

Certified Translation

19 NOV 2024

Head Office: 504, 5th Floor Padma Tower 2, Rajendra Place, Central Delhi, Delhi-110008 (INDIA)

Mobile: +918285535369, +919205441391

Branch Offices: Rohini (Delhi) and Kundli, Sonipat (Haryana)

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<p>INDIA NON JUDICIAL</p> <p>[Emblem of India]</p> <p>Rs. 50</p> <p>FIFTY RUPEES</p> <p>INDIA</p>

BIHAR

C 937723

Vijay Kumar Sipahi

Name of Seller: Dheeraj Kumar Son of Deenkar Prasad Yadav Resident of Post [Not readable] Purliya Police Station Parbatta District Khagaria. Indian Farmer.

Form - 61

Type of Document: Sale Deed

Agreed Amount/Value of the land: Mo. 6,50,000/ Six Lakh Fifty Thousand Rupees only.

Land Detail: Fourteen Katha Cultivable lands with the full right. Village Pargana Farkiya Police station and block Parbatta Sub registry Gogri Sub Registry and District Khagaria Tauji No. 525 Police Station 364 Awar Jamindari Bihar Government tax [illegible] rupees except the remaining 141069.

Khata: Khesra: Land:- North South: East: West:

94= 225= 114 = Road= Allauddin= Resident= Md. Taslim Partner

Ninety Four= Two Hundred Twenty Five= One Hundred Fourteen P.W. Allauddin Miya



[Stamp]

District sub Registrar.
[Emblem of India]
Khagaria

[Signed]

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(X)



बिहार BIHAR

9893 15-3-2013

विशेष करार किया गया
दिनांक 15-3-2013

C 937723

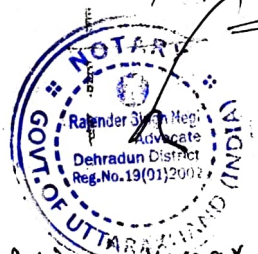
नाममास्तर कांठे: पंचरुण कुमार पसर दिनकर मशह
यादव साधन को पोस्ट कारा-सुभा 22834 भागा
पशुना (गिला 200/34/काशी 200/34)

विशदा(विश: केवाली 5/4 sale deed -
नायकाउ वरसाया: मो 8, 40000 व: काय 4-4-88
वर्षम मास।

नयसील कारा(वि: केवाली 118-पॉस्ट कारा कांठे(वि: जौन नयसी
कायमी विंयिन एक विंसा 200/34 भाके मोंगा करना
याका कुरुकाया भागा को कायका परवना मयरी(वि: 22834
कांठे(वि: मयरी कांठे(वि: 200/34 नौ(वि: 22834
भागा 388 कांठे(वि: 200/34 नौ(वि: 22834 कायका 2/
कांठे(वि: 200/34 नौ(वि: 22834

Ch...

रुबाना: सुवेपरा: कारा(वि: 30 = 20 = 20 = 40 =
38 = 224 = 118 = 22834 = कांठे(वि: 200/34 = वासी = मोंगा(वि: 200/34
पॉस्ट कारा-सुभा 22834 भागा कायका 2/
कांठे(वि: 200/34 नौ(वि: 22834



Niraj Kumar



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INDIA NON JUDICIAL
 [Emblem of India]
 Rs. 50
 FIFTY RUPEES
 INDIA

C 937724

BIHAR

Title: Buyer has purchased and received the ownership of this land by sale deed dated 7.6.78 resident of Gogri which book no. 25 page 573 /4 to 576 document 3319 year 1978. Suchinder Chaudhary S/o Gaya Chaudhary and Rammay Chaudhary S/o Hiyalal Chaudhary R/o Kanhaiya Chowk Govindpur Police Station Parbatta District Munger Vs. Husband Mokish. (Not readable). That Husband Seller 1) Verbally given the land 1 as marriage dower (Den Mahr). Since her husband 1) is unwell and unable to walk, Seller is in great need of money for her personal needs and her husband's treatment.

[Thumb Impression]

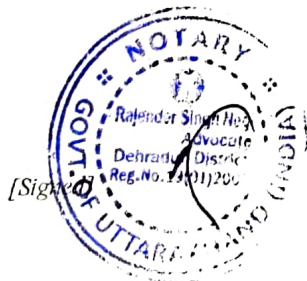
[illegible]

[Illegible]

[Thumb Impression]

[Thumb Impression]

[Stamp]



District sub Registrar,
 [Emblem of India]
 Khagaria



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[Signature]
 Prop./Auth. Sign.

Certified Translation

19 NOV 2024



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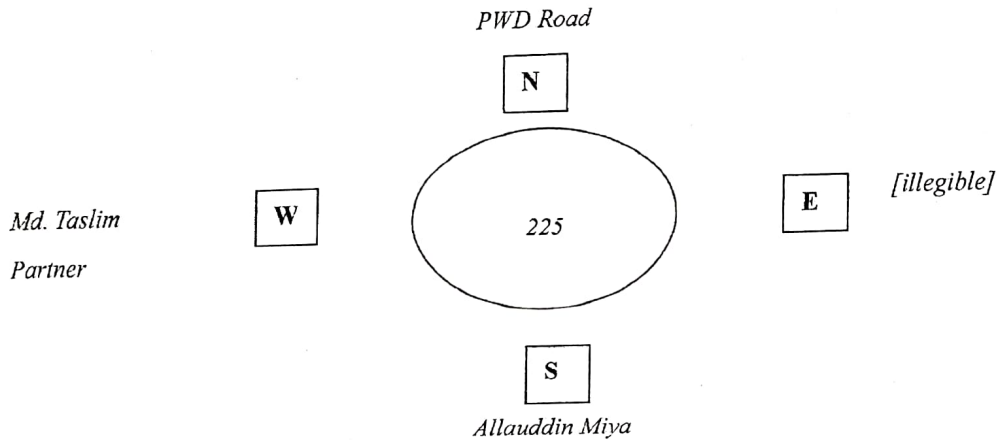
Registration No.: 251

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Office of the District Sub Registrar (Khagaria)

SIGHT MAP DECLARATION CERTIFICATE

It is certified that in pursuance of order issued by Registration, Excise and Prohibition Department, Bihar Patna, letter No. 1/M1-103/2010-2627 dated 06.09.2010, in the sale deed/donation deed/exchange of land in urban/rural areas etc., we both the parties hereby declare that the sight map signed and verified by us is completely correct and all the plots, houses falling within the radius of 50 meter (in urban area) and 200 meter (in rural area) of the land in question for registration have been correctly shown. If any description in this is found to be untrue on the date of registration, then all responsibility for it will be on me, the buyer and the seller.



Land proposed for registration (document number/date):-

Full signature of witness

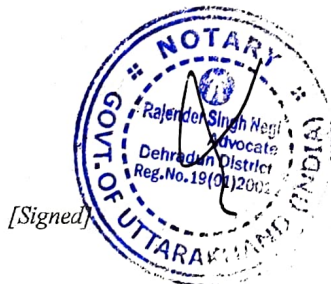
Mrityunjay Kumar Yadav
15-3-2013

Full Signature of Buyer

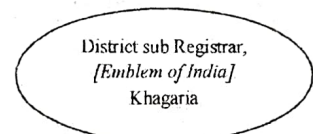
Dheeraj Kumar
15-3-2013

Full signature of the seller

Shairun Khatoon wife of Mrityunjay Kumar Yadav
15-3-2013



Head Clerk
District Sub-Registry Office, Khagaria



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[Signature]
Prop./Auth. Sign.

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कार्यालय जिला अवर निबंधक (खगड़िया)

नजरी नदशा घोषण प्रमाण-पत्र

प्रमाणित किया जाता है कि निबंधन, उत्पन्न एवं मद्य निषेध, विभाग, बिहार पटना के पत्रांक 1/एम1-103/2010-2627 दिनांक 06.09.2010 के द्वारा निर्गत आदेश के क्रम में शहरी/ग्रामीण क्षेत्रों में भूमि के विक्रयपत्र/दानपत्र/बदलौन आदि में हम उभयपक्ष संप्रथपूर्वक घोषणा करते हैं कि हमारे द्वारा हस्ताक्षरित एवं सत्यापित नजरीनक्शा पूर्णतः सही है और निबंधन हेतु प्रश्नगत भूमि के 50 मी० (शहरी क्षेत्र में) 200 मी० (ग्रामीण क्षेत्र में) त्रिज्या में पड़ने वाले सभी भू-खण्डों मकानों को सही-सही दर्शाया गया है इसमें भविष्य में किसी प्रकार का विकरण निबंधन की तिथि को असत्य पाये जाने पर इसकी समस्त जबाबदेही पुनः क्रेता एवं विक्रेता पर होगी।

सत्य P.W.D

N



सत्य P.W.D W
हस्ताक्षर

E पं. मसम
अज्ञात सहाय

S
अज्ञात सहाय मिया

निबंधन हेतु प्रस्ताविक भूमि (दस्तावेज संख्या/ तिथि):-

गवाह का पूर्ण हस्ताक्षर

मृदुलजय कुमार भादव

15/3-2013

क्रेता का पूर्ण हस्ताक्षर

सीतल कुमारी

15/3/2013

प्रधान लिपिक

जिला अवर निबन कार्यालय, खगड़िया

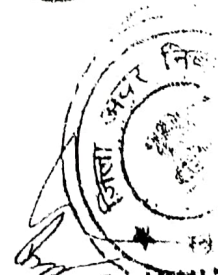
विक्रेता का पूर्ण हस्ताक्षर

लेखन शारदा

15/3-2013



Nimi Kumar



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